

**Cause list of the Court of Senior Civil Judge and JMFC
Doddaballapura on 28-07-2020**

MORNING SESSION

| Sl. | Case.No. | Stage |
|-----|-----------------|----------------|
| 1 | O.S.No.347/2016 | Hearing on I.A |
| 2 | M.C.No.33/2020 | Hearing on I.A |
| 3 | O.S.No.381/2020 | Hearing on I.A |
| 4 | O.S.No.426/2018 | Hearing on I.A |
| 5 | O.S.No.280/2018 | Hearing on I.A |
| 6 | O.S.No.203/2010 | Hearing on I.A |
| 7 | O.S.No.166/2016 | Hearing on I.A |
| 8 | O.S.No.98/2017 | Hearing on I.A |
| 9 | O.S.No.361/2019 | Hearing on I.A |
| 10 | O.S.No.201/2011 | Hearing on I.A |

AFTERNOON SESSION

| | | |
|----|-----------------|----------------|
| 11 | O.S.No.46/2017 | Hearing on I.A |
| 12 | O.S.No.115/2017 | Hearing on I.A |
| 13 | O.S.No.253/2018 | Hearing on I.A |
| 14 | O.S.No.217/2008 | Hearing on I.A |
| 15 | Mis.No.19/2016 | Arguments |
| 16 | O.S.No.73/2010 | Arguments |
| 17 | O.S.No.413/2018 | Arguments |
| 18 | O.S.No.374/2007 | Arguments |
| 19 | O.S.No.88/2011 | Arguments |
| 20 | MIS.No.3/2017 | Arguments |

Done by
27.7.20

Place: Doddaballapura
Date: 27-07-2020

Senior Civil Judge & JMFC,
Doddaballapura.



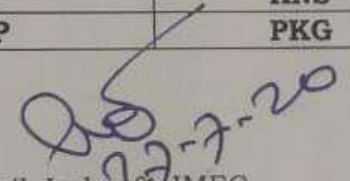
IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 28-07-2020

MORNING SESSION

| SL No. | CASE NO | STAGE | PLAINITFF/COMPLAINANT ADVOCATES | DEFENDANT / ACCUSED ADVOCATES |
|-----------------------------|-------------|----------|---------------------------------|-------------------------------|
| 11.00 AM TO 12.00 PM | | | | |
| 1 | OS 289/2018 | HEARING | BKM | BJR |
| 2 | CC 283/2011 | ARGUMENT | A.PP | HMM |
| 3 | CC 464/2006 | ARGUMENT | A.PP | TNB |
| 4 | CC 438/2013 | ARGUMENT | A.PP | NM |
| 5 | CC 630/2017 | HEARING | A.PP | DKL |
| 12.00 PM TO 1.00 PM | | | | |
| 6 | OS 99/2014 | HEARING | JBD | BSK |
| 7 | OS 437/2015 | HEARING | DKL | ANL |
| 8 | OS 441/2017 | HEARING | TNB | LS |
| 9 | OS 57/2018 | HEARING | SAK | DAS |
| 10 | OS 345/2018 | HEARING | MKM | DAS |

AFTERNOON SESSION

| SL No. | CASE NO | STAGE | PLAINITFF/COMPLAINANT ADVOCATES | DEFENDANT / ACCUSED ADVOCATES |
|-----------------------------|-------------|-----------|---------------------------------|-------------------------------|
| 02.45 PM TO 03.45 PM | | | | |
| 1 | OS 387/2011 | HEARING | MURULI | NB/NHP |
| 2 | OS 75/2015 | HEARING | RM | MG |
| 3 | OS 153/2019 | HEARING | ARN | HMM |
| 4 | EX 3/2018 | HEARING | HBS | EXPARTE |
| 5 | EX 27/2010 | HEARING | MKM | PR |
| 03.45 PM TO 04.45 PM | | | | |
| 6 | OS 435/2017 | HEARING | HVS | MRS |
| 7 | OS 601/2008 | ARGUMENT | MKM | SN |
| 8 | OS 61/2009 | ORDER | MK | SKM |
| 9 | CC 591/2012 | JUDGEMENT | A.PP | LMN |
| 10 | OS 519/2019 | HEARING | RS | EXPARTE |
| 1 | OS 423/2017 | ISSUES | BSK | RKM |
| 2 | OS 179/2018 | ISSUES | NB | KNS |
| 3 | OS 247/2018 | ISSUES | TCP | PKG |


 Prl. Civil Judge & JMFC
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High court of Karnataka.